

**Annexure-3**

**Name of Corporate Debtor: Raksha Supreme Camouflage Pvt. Ltd**

**Date of CIRP Commencement: 12.11.2025**

**List of Creditors as on 14.01.2026**

**List of secured financial creditors (other than financial creditors belonging to any class of creditors)**

**(Amount in ₹)**

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Dhanara Chemicals Private Limited	09.12.2025	14,641,360	14,641,360	Secured	14,641,360	-	No	98.62	-	-	-	-	The RP has provisionally admitted the claim on the basis of the documents submitted along with the claim and the bank statements of the Corporate Debtor. The final determination of the claim shall be made upon receipt and verification of the Corporate Debtor's books of accounts, which have not been provided to the RP despite repeated follow-ups.  Claims and voting percentage rights are subject to the further verification.
2	Punjab National Bank	-	-	204,767	Secured	204,767	-	No	1.38	-	-	-	-	The amount is provisionally accepted on the basis of bank statement and communication received from the bank, however, claim form in prescribed format along with proof of claim is yet to receive.  Claims and voting percentage rights are subject to the further verification.
<b>Total</b>			<b>14,641,360</b>	<b>14,846,127</b>		<b>14,846,127</b>	-	-	<b>100.00</b>	-	-	-	-	